

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1999
TO BE ANSWERED ON 29th DECEMBER, 2017**

SHORTAGE OF HEALTH TRANSPORT SERVICES

1999. SHRI RAMESH BIDHURI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of shortage of health transport services/ambulance services and hearse vans for the poor in the country;
- (b) if so, the details thereof;
- (c) the State-wise details of funds allocated for various emergency health transport/hearse van facilities during the last three years;
- (d) the steps being taken by the Government to increase emergency health transport services;
- (e) whether the Government has formulated any scheme to remove the shortage of hearse vans in the country; and
- (f) whether any directions have been issued to the State Governments in this regard and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): As per reports submitted by the States/UTs, there are more than 34,000 Ambulances in operation across the Country in public sector.

The data on availability of hearse vans is not available with Ministry of Health and Family Welfare.

(c): The details of fund allocated for various emergency health transport services during the last three years, State-wise; is at Annexure.

(d): 'Public health and hospitals' being a State subject, the primary responsibility to provide health care services, including health transport services/ambulance services lies with the respective State/UT Governments. However, under National Health Mission (NHM), States/UTs are provided technical and financial support for strengthening their healthcare systems, including for emergency health transport services/ambulance services.

(e) & (f): No scheme to provide hearse vans has been formulated by Ministry of Health and Family Welfare.

The responsibility to provide services of hearse vans is within the remit of respective State/UT Governments. However, For improving hearse vans services, a framework document for hearse services based on the available models from States for provision of such services in collaboration with State Governments/local bodies through district funding or in collaboration with charity bodies was developed to guide and facilitate operationalisation of hearse services. All the State/UTs have been advised to operationalise required hearse services in their jurisdictions.

Statement showing State-wise details of SPIP Approvals for the activity National Ambulance Services under NHM for the F.Y. 2014-15 to 2016-17

Rs. In Lakhs

S. No.	Name of the State/UTs	2014-15	2015-16	2016-17
A. High Focus States				
1	Bihar	1818.03	392.40	2236.10
2	Chattisgarh	4028.84	0.00	3709.05
3	Himachal Pradesh	650.15	660.80	863.20
4	Jammu & Kashmir	56.76	858.58	1129.12
5	Jharkhand	2980.00	2278.40	1122.00
6	Madhya Pradesh	4150.73	2497.69	2884.03
7	Orissa	1411.20	1079.37	1096.72
8	Rajasthan	784.72	3914.00	2140.00
9	Uttar Pradesh	17580.55	29228.92	29764.01
10	Uttarakhand	639.50	477.60	452.40
	Sub Total	34100.48	41387.76	45396.63
B. NE States				
11	Arunachal Pradesh	77.08	65.80	220.68
12	Assam	2034.00	2946.56	2244.92
13	Manipur	301.00	318.32	122.85
14	Meghalaya	110.98	126.88	110.88
15	Mizoram	170.13	142.31	136.52
16	Nagaland	113.73	20.56	122.26
17	Sikkim	36.70	163.52	65.09
18	Tripura	0.00	498.56	278.00
	Sub Total	2843.62	4282.51	3301.20
C. Non-High Focus States				
19	Andhra Pradesh	2932.40	1118.40	1190.40
20	Goa	249.60	203.60	130.70
21	Gujarat	0.00	0.00	0.00
22	Haryana	2018.27	3062.63	3023.49
23	Karnataka	1257.63	1687.40	6444.32
24	Kerala	2502.00	612.60	737.58
25	Maharashtra	2872.00	2028.38	1827.00
26	Punjab	0.00	0.00	428.00
27	Tamil Nadu	1408.05	2679.20	2372.00
28	Telangana	2594.40	758.40	758.40
29	West Bengal	0.00	1250.00	400.00
	Sub Total	15834.35	13400.61	17311.89
D. Small States/UTs				
30	Andaman & Nicobar Islands	0.00	0.00	25.00
31	Chandigarh	38.52	65.28	106.27
32	Dadra & Nagar Haveli	0.00	3.90	0.00
33	Daman & Diu	20.57	21.40	25.79
34	Delhi	648.00	988.00	528.00
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	32.20	10.00	45.00
	Sub Total	739.29	1088.58	730.06
	Grand Total	53517.74	60159.46	66739.78

1. SPIP stands for State Program Implementation Plan.

2. The above figures are as per FMR reported by State/UTs.